

FINANCIAL COMMITTEES—1972-73
(A REVIEW)

SECRETARY: I lay on the Table a copy of "Financial Committees, 1972-73, (A Review)".

13.10 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-EIGHTH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON SUBORDINATE LEGISLATION

SEVENTH REPORT

SHRI VIKRAM MAHAJAN (Kangra): I beg to present the Seventh Report of the Committee on Subordinate Legislation.

13.10 1/2hrs.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

REPORTS OF STUDY TOURS

SHRI BUTA SINGH (Rupar): I beg to lay on the Table a copy each of the following:—

(1) Report of Study Tour of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to State Bank of India, New Delhi, on the 27th November, 1971.

(2) Report of Study Tour of Study Group I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Bombay, Goa, Bangalore, Cochin, Kanya Kumari and Trivandrum in June, 1973, and

(3) Report of Study Tour of the Study Group I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Calcutta, Ranchi, Patna and Allahabad in February, 1973

13.11 hrs.

DISTURBED AREAS (SPECIAL COURTS) BILL

Extension of time for presentation of report of Joint Committee

SHRI LILADHAR KOTOKI (Nowgong): I beg to move:

"That this House do further extend upto the first day of the last week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith."

MR. SPEAKER: The question is:

"That this House do further extend up to the first day of the last week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith."

The motion was adopted.

MOTION RE: THIRTIETH REPORT OF BUSINESS ADVISORY COMMITTEE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Thirtieth Report of the Business Advisory Committee presented to the House on the 24th July, 1973."